

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1077 of 2020

IN THE MATTER OF:

**Rajalakshmi Vardarajan
Resolution Professional of
Arudaavis Labs Pvt. Ltd.**

...Appellant

Versus

G. Dhananjaya Naidu

...Respondent

Present:

For Appellant: Ms. Anjali Sharma, Advocate with Ms. Rajalakshmi Vardarajan, RP in person.

For Respondent: Mr. B. Dhanaraj and Mr. G. Ananda Selvam, Advocates.

O R D E R
(Through Virtual Mode)

11.02.2021: Heard Ms. Anjali Sharma, learned counsel representing the Appellant. Also heard Mr. B. Dhanaraj, learned counsel representing the Respondent. Hearing concluded. **Judgment Reserved.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

am/gc